

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 283 /UHC/Admin.A/2011

Dated: December 23, 2011.

Ms. Monika Mittal, Chief Judicial Magistrate, Bageshwar is given additional charge of Civil Judge (Jr. Div), Bageshwar, in addition to her duties.

No. 284 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Sujeet Kumar, Civil Judge (Sr. Div.), Nainital is given additional charge of Civil Judge (Jr. Div), Nainital, in addition to his duties.

No. 285 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Ashutosh Kumar Mishra, Additional Chief Judicial Magistrate, Kashipur, Distt. Udham Singh Nagar is posted as Civil Judge (Sr.Div.), Kashipur, Distt. Udham Singh Nagar, in the vacant Court.

By Order of the Court,

Sd/-

(Ram Singh)

Registrar General.

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 286 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Yogendra Kumar Sagar, 3rd Addl. Civil Judge (Jr. Div.), Dehradun is posted as Special Judicial Magistrate (C.B.I.), Dehradun, vice Ms. Anuradha Garg.

No. 287 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Vinod Kumar Burman, 2nd Addl. Civil Judge (Jr. Div.), Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Ranikhet, Distt. Almora, vice Sri Vivek Dwivedi.

No. 288 /UHC/Admin.A/2011

Dated: December 23, 2011.

Smt. Jyoti Bala, 4th Addl. Civil Judge (Jr. Div.), Dehradun is posted as 1st Judicial Magistrate, Dehradun, vice Sri Shiva Kant Dwivedi.

No. 289 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Rajeev Dhavan, 3rd Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Roorkee, Distt. Hardwar, vice Ms. Meena Deopa.

No. 290 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Mohd. Yakub, 2nd Addl. Civil Judge (Jr. Div.), Haldwani, Distt. Nainital is transferred and posted as Civil Judge (Jr. Div.), Tanakpur, Distt. Champawat, vice Smt. Geeta Chauhan.

By Order of the Court,

Sd/-
(Ram Singh)
Registrar General.

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 291 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Mithilesh Jha, Civil Judge (Jr. Div.), Bageshwar is promoted, transferred and posted as Civil Judge (Sr. Div.), Almora in the pay scale of ₹39530-920-40450-1080-49090-1230-54010, in the vacant Court.

No. 292 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Dharmendra Singh Adhikari, Joint Secretary (Law), Government of Uttarakhand, Dehradun is promoted to the cadre of Civil Judge (Sr. Div.) in the pay scale of ₹39530-920-40450-1080-49090-1230-54010.

No. 293 /UHC/Admin.A/2011

Dated: December 23, 2011.

Ms. Anuradha Garg, Special Judicial Magistrate (C.B.I.), Dehradun is promoted and posted as 1st Addl. Civil Judge (Sr. Div.), Dehradun in the pay scale of ₹39530-920-40450-1080-49090-1230-54010, in the vacant Court.

No. 294 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Shiva Kant Dwivedi, 1st Judicial Magistrate, Dehradun is promoted and posted as 2nd Addl. Civil Judge (Sr. Div.), Dehradun in the pay scale of ₹39530-920-40450-1080-49090-1230-54010, in the vacant Court.

No. 295 /UHC/Admin.A/2011

Dated: December 23, 2011.

Sri Vivek Dwivedi, Civil Judge (Jr. Div.), Ranikhet, Distt. Almora is promoted, transferred and posted as Additional Chief Judicial Magistrate, Kashipur Distt. Udham Singh Nagar in the pay scale of ₹39530-920-40450-1080-49090-1230-54010, vice Sri Ashutosh Kumar Mishra.

No. 296 /UHC/Admin.A/2011

Dated: December 23, 2011.

Smt. Geeta Chauhan, Civil Judge (Jr. Div.), Tanakpur, Distt. Champawat is promoted, transferred and posted as Civil Judge (Sr. Div.), Champawat in the pay scale of ₹39530-920-40450-1080-49090-1230-54010, in the vacant Court.

No. 297 /UHC/Admin.A/2011

Dated: December 23, 2011.

Ms. Meena Deopa, Civil Judge (Jr. Div.), Roorkee, Distt. Hardwar is promoted and posted as Addl. Civil Judge (Sr. Div.), Roorkee, Distt. Hardwar in the pay scale of ₹39530-920-40450-1080-49090-1230-54010, in the vacant Court.

No. 298 /UHC/Admin.A/2011

Dated: December 23, 2011.

Ms. Rajni Shukla, Civil Judge (Jr. Div.), Nainital is promoted, transferred and posted as Asstt. Sessions Judge [Civil Judge (Sr. Div.)]/F.T.C., Haldwani, Distt. Nainital in the pay scale of ₹39530-920-40450-1080-49090-1230-54010, in the vacant Court.

By Order of the Court,

Sd/-

(Ram Singh)

Registrar General.

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 299 /UHC/Admin.A/2011

Dated: December 23, 2011.

Pursuant to the Government Notification No. 237/XXXVI(1)/2011-09-Bha.Sa./2001 dated 22.12.2011, issued in exercise of powers vested U/S 36A of N.D.P.S. Act, 1985, Sri Subir Kumar, Addl. District & Sessions Judge/ 1st F.T.C., Roorkee, Distt. Hardwar is conferred powers to preside over the Special Court at Roorkee, Distt. Hardwar, constituted under N.D.P.S. Act, 1985, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd/-
(Ram Singh)
Registrar General.